Raising of new battalions

- 3123. SHRI K.B. KRISHNA MURTHY: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the Karnataka Government as agreed to provide land to the Border Security Force to raise its new battalion;
- (b) if so, the extent of land that the Kamataka Government has agreed to sanction; and
- (c) whether Government have taken action to take the land and to raise the new battalion of Border Security Force?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) No, Sir.

(b) and (c) Do not arise.

Raising of Indian Reserve Police Battalion

- 3124. SHRI LALHMINGLIANA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government of India has recently given sanction for raising Indian Reserve Police Battalion to certain States; and
- (b) if so, to which States, amount of money and the break-up of sanctioned amount for each of the battalion?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) and (b) Five India Reserve battalions have been sanctioned on 20.10.2005 to the States of Assam, Mizoram, Tripura, Nagaland and Chhattisgarh. The reimbursable amount is sanctioned after receiving claims from the States,

Withdrawal of BSF from Jammu and Kashmir

- 3125. SHRIMATI N.P. DURGA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that BSF has totally withdrawn from Srinagar and Anantnag and made way for CRPF to handle anti-terrorist activities;